ITEM NO.4 COURT NO.4 SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. D 1139 OF 2010
(For prel. hearing)

COMMR.OF CUSTOMS,CHENNAI Appellant (s)

VERSUS

M/S. MOTOR INDUSTRIES CO. LTD. Respondent(s)

(With appln(s) for condonation of delay in filing appeal,
c/delay in re-filing appeal and office report)

Date: 16/04/2010 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

For Petitioner(s) Mr. Haarin Raval,ASG
Mr. Anirudh Sharma,Adv.
Mr. K.K. Sharma,Adv.
Mr. B. Krishna Prasad,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice on the petition of appeal as also on the application for condonation of delay.

(A.S. BISHT)
COURT MASTER

(NEERU BALA VIJ)
COURT MASTER